

DIVISION BENCH
COURT - II

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/438(KB)2018
MA(IBC)/1(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	VIJAYA BANK VS CASTAL EXTRUSION PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Urmila Chakraborty, Adv.] For Applicant in MA(IBC)/1(KB)2024

Mr. Avishek Guah, Adv.

Mr. Arunika Dutta, Adv.

Mr. Kaustov De Sarkar, Adv.

Ms. S Santra, Adv.] For Respondent

ORDER

1. Ld. Counsels for the parties present.
2. **MA(IBC)/1(KB)2024:**
 - a) Registry is directed to issue notice upon the Respondents to file Affidavit disclosing its assets on the next date of hearing. Let the notice be issued by way of speed post and by e-mail and place the tracking information on record.
 - b) Post this matter on **08.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**